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Content

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

The following Additional Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police Districts of Delhi as mentioned below against their name, with effect from 2nd January, 2023 to 31st January, 2023.

Sl. No.	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	1 st Link Additional Sessions Judge	2 nd Link Additional Sessions Judge
1.	Sh. Arun Sukhija, ASJ-03	Geeta Colony Pandev Nagar Crime Branch & CAW Cell of East Police District. Cyber Police Station New Ashok Nagar	Ms. Sholly Arora, ASJ-05	Sh. Satvir Singh Lamba, ASJ (SC-POCSO)
2.	Sh. Gajender Singh Nagar, ASJ (SC-RC)-02	Kalyanpuri Maya Vihar Mandawali	Sh. Ravinder Singh, ASJ-01	Ms. Sholly Arora, ASJ-05
3.	Sh. Hasan Anzar, ASJ-06	Metro Yamuna Bank Railway Station Krishna Nagar Shakarpur Ghaziपुर Pasarganj Industrial Area	Sh. Satvir Singh Lamba, ASJ (SC-POCSO)	Sh. Rakesh Kumar Rampuri, ASJ (PTSC) (RC)
4.	Ms. Jecpai Sharma, ASJ-04	Prati Vihar Laxmi Nagar Lodhi Nagar	Sh. Rakesh Kumar Rampuri, ASJ (PTSC) (RC)	Sh. Gajender Singh Nagar, ASJ (SC-RC)-02

Ramesh Kumar
(Ramesh Kumar-1)
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.
Dated 23/1/2023

No. 16198-10209 / Pr. D&SJ (East)/KKI/Delhi

Copy forwarded for information & Necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ) Tis Hazari Courts, Delhi.
3. P.S./Reader of Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
4. The Concerned Judicial Officers, East District, Karkardooma Courts, Delhi.
5. The Chief Prosecutor, East District, Karkardooma Courts, Delhi.
6. The Hon. Secretary, Bar Association, Karkardooma, Tis Hazari, Patila House, Rohini, Dwarka, Rouse Avenue & Saket Courts, Delhi/New Delhi.
7. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi.
8. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi.
9. In-Charge, Lock-up, Karkardooma Courts, Delhi.
10. Public Committee, Tis Hazari Court/Karkardooma Courts, Delhi.
11. File Concerned.

Ramesh Kumar
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.
23/1/2023

